

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

Jaipur Bench, Jaipur

ORDER SHEET

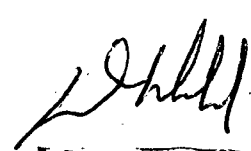
Application No.....of 199 .

Applicant(s).....

Respondent(s).....

Advocate for Applicant(s)

Advocate for Respondent(s)

Notes of the Registry	Orders of the Tribunal
26.2.94	Mr. S. K. Jain - Counsel for applicant As prayed by the learned Counsel for the applicant, M.A. No. 231/94 and O.A. No. 703/93 are dismissed as withdrawn with the liberty to file a fresh O.A.  (B. P. Sharma) Administrative Member  (D. L. Mehta) Vice-Chairman
	Copy sent to the pp. and a up. and (M.B.) on vid 4/6/94 and 4/6/94 23-2/94 2